

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1270
ANSWERED ON:13.08.2013
ALLOCATION OF UREA RAKES
Singh Shri Bhupendra

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the allocation of urea to various States including Madhya Pradesh is being made lesser than the demand made by them;;
- (b) If so, the reasons therefor;
- (c) Whether the Government is aware that some States including Madhya Pradesh are also not being provided sufficient rakes to meet their requirements ;
- (d) If so, the reasons therefor and
- (e) the steps taken by the Government to make arrangements to allocate required urea and rakes to the said States as per their demand?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRKANT KUMAR JENA)

(a) : The month-wise demand is assessed and projected by the Department of Agriculture and Cooperation (DAC) in consultation with the State Governments including Madhya Pradesh before commencement of each cropping season. On the basis of this projection given by the DAC, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to the States including Madhya Pradesh by issuing monthly supply plan and continuously monitors the availability at the State level. A statement showing the requirement, supply plan, availability and sales for the current year i.e. April, 2013 to July, 2013 for urea is Annexed which clearly illustrates that the availability of urea in all States including Madhya is adequate and comfortable.

(b) : Question does not arise.

(c) : As can be seen from the Annexure that the availability of urea in all the States including Madhya Pradesh is sufficient, adequate and comfortable as sufficient number of rakes were provided to all states including Madhya Pradesh.

(d) : Question does not arise.

(e) : The following steps are being taken by the Government to ensure adequate allocation of urea/rakes to all the States including Madhya Pradesh:

(1) The month-wise demand is assessed and projected by the Department of Agriculture & Cooperation (DAC) in consultation with the State Governments before commencement of each cropping season.

(2) On the basis of month-wise & state-wise projection given by Department of Agriculture and Cooperation, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to the States by issuing monthly supply plan and continuously monitors the availability through following system:

i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);

ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

iii) Regular weekly Video conference is conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments. Ministry of Railways fulfills requirement of rakes accordingly.

iv) The gap in the demand and domestic production of fertilizer is met through imports.